

Summary

Name of the corporate debtor: Kedar International Exim Pvt. Ltd.; Date of commencement of Liquidation: 09.07.2024; List of creditors as on: 14.11.2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Amount in Rs.	
		No. of claims	Amount of claims admitted	No. of claims	Amount of claims admitted				Details in Annexure	Remarks, if any
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	1	18,67,79,375	1	18,67,79,375	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
Total		1	18,67,79,375	1	18,67,79,375	0	0	0		

Notes:

1 The list of creditors is subject to further revision/update on the basis of exchange of information/documents/details substantiating the claim in accordance with the provision of IBC 2016.

2 That there are some dues on account of Financial Creditors / Operational Creditors (Employees), Operational Creditors (Workmen), Operational Creditors (Statutory Dues), Operational Creditors (Others), and Other Creditors, as on 09.07.2024, as per the books of the Corporate Debtor. However, as no claims are received, the list is collated with best possible efforts, and taken on record as on 14.11.2024 in its first version..

3 The Claims received late are to be verified in accordance with the IBBI Regulations and treatment.

4 the list of creditors in accordance with the provision of IBC.

Sec FC

Name of the corporate debtor: **Kedar International Exim Pvt. Ltd.**; Date of commencement of Liquidation: **09.07.2024**; List of creditors as on: **14.11.2024**.

List of secured financial creditors belonging to any class of creditors

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether Security Interest relinquished? (Yes/No)	Amount covered by guarantee	Whether related party?						% of voting share in CoC
	Total		0	0		0		0			0	0	0	0	

Unsec FC

Name of the corporate debtor: Kedar International Exim Pvt. Ltd.; Date of commencement of Liquidation: 09.07.2024; List of creditors as on: 14.11.2024.

List of unsecured financial creditors belonging to any class of creditors

Amount in Rs.

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
	Total		0	0		0			0	0	0	0		

Sec FC - Oth

Name of the corporate debtor: Kedar International Exim Pvt. Ltd.; Date of commencement of Liquidation: 09.07.2024; List of creditors as on: 14.11.2024.

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1														
	Total		0	0		0	0			0	0	0	0	

Unsec FC - Oth

Name of the corporate debtor: Kedar International Exim Pvt. Ltd.; Date of commencement of Liquidation: 09.07.2024; List of creditors as on: 14.11.2024.

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount in Rs.				Remarks, if any	
								Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification		
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
	Total		0	0		0			0	0	0	0	

OC - Employee

Name of the corporate debtor: Kedar International Exim Pvt. Ltd.; Date of commencement of Liquidation: 09.07.2024; List of creditors as on: 14.11.2024.

List of operational creditors (Employees)

Sl. No.	Name of authorised Representative, if any	Name of Employees	Details of claim received		Details of claim admitted				Amount in Rs.				Remarks, if any	
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted		
	Total			0	0					0	0	0	0	

Name of the corporate debtor: Kedar International Exim Pvt. Ltd.; Date of commencement of Liquidation: 09.07.2024; List of creditors as on: 14.11.2024.

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in CoC
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Dy. Commissioner of S	Sales Tax - VAT	14/08/24	18,67,79,375	18,67,79,375	VAT / Sales Tax NO		100.00%	0	0	0	0	Claim of GST / VAT Department, confirmed from the Assessment order.
	Ttoal			18,67,79,375	18,67,79,375				0	0	0	0	

Note
evidence in support thereof.

OC - Others

Name of the corporate debtor: Kedar International Exim Pvt. Ltd.; Date of commencement of Liquidation: 09.07.2024; List of creditors as on: 14.11.2024.

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount in Rs.				Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification		
1															
2															
3															
4															
5															
6															
Total			0	0		0	0			0	0	0	0		

NOTE

1 The Liquidator reserve his right to modify an entry in the list of creditors when he come across additional information warranting such modification and shall modify the entry in the list of creditors in accordance with the provision of IBC. These are to be paid in first priority, however they are not the SFC.

2 The CD has not shared any Books of Accounts, Ledgers, or any data, as such, it has become difficult to verify thew claims.

3 Since, in certain cases, no claims are received, the list is collated with best possible efforts, and taken on record as on 14.11.2024, subject to further verification for admission based on evidence in support thereof. The Balance Sheet is not depicting any List of Creditors for taking a view on these dues.

Other Crs

Name of the corporate debtor: Kedar International Exim Pvt. Ltd.; Date of commencement of Liquidation: 09.07.2024; List of creditors as on: 14.11.2024.

List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount in Rs.		Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				Amount of claim under verification			
1																
2																
3																
4																
5																
6																
7	Total		0	0		0	0			0	0	0	0			